

अनेक अध्येयनों ने अतिदेवी के कारणों का पता लगाया है और उपाय सुझाए हैं। उन किसानों, जो अपने नियंत्रण से बाहर के कारणों से सहकारी सोसाइटियों की बकाया फिस्तों की वापसी अदायगी करने के योग्य नहीं हैं, के लिए अनुशंसित तथा उपलब्ध मुख्य राहत ये हैं : (क) अल्पकालीन कृषि उत्पादन ऋण को 3 से 5 वर्षों की अवधि में वापसी—अदायगी योग्य मध्यकालीन ऋणों में परिवर्तित करना, (ख) मध्यकालीन ऋणों को दीर्घ कालीन अवधि में परिवर्तित करना, और (ग) दीर्घकालीन ऋणों को पुनः सूचीबद्ध करना। राज्य सरकारों को सलाह दी गई है कि वे प्राकृतिक आपदाओं के कारण लगातार फसल खराब होने के मामलों में सहकारी सोसाइटियों द्वारा कमजोर वर्गों को दिए गए अल्पकालीन उत्पादन ऋणों को बट्टे-खाते में डालने के निम्न कृषि ऋण राहत निधियां स्थापित करें। उन उधार लेने वालों, जिन्होंने प्रशासनिक असफलताओं के कारण पहले यह सुविधा प्राप्त नहीं की थी, को परिवर्तन की सुविधायें दे कर पुनर्स्थापन—कार्यक्रम की भी सिफारिश की गई है।

Violation of Delhi Master Plan

*713. SHRI KISHORE LAL: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether any violation of Delhi's Master Plan by official agencies during the emergency came to the notice of the Government;

(b) if so, how many such violations have taken place, their places, time and the officials responsible for it be mentioned; and

(c) is the Government contemplating to take any action against the officials or agencies responsible for such violation?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir.

(a) A statement indicating the place, time and agencies responsible for such violations is attached. The responsibility for violations would ordinarily be that of the agency concerned, unless otherwise established.

(c) No action is contemplated at present.

Statement

S. No.	Name of Area/Scheme	Time	Official Agency
1	<i>Resettlement Colonies (in agricultural green belt):</i>		
	(i) Patparganj complex (Kalyanpur, Khichripuri, Trilokpuri and some group housing pockets)	1976-77	D.D.A.
	(ii) Sultanpuri in the north of Railway line from Delhi to Rohtak.		
	(iii) Khanpur in the south of Mehrauli-Badarpur Road.		
	(iv) Gokalpur complex in the north of Wazirabad Barrage.		
2	<i>Commercial Development:</i>		
	(i) Underground shopping centre in Connaught Place (inner circle) area, earmarked for recreational and under-ground parking in the zonal development plan	1976-77	N.D.M.C.

S.No.	Name of Area/Scheme	Time	Official Agency
(ii)	Hotel-cum-inn in the north of Mandir Marg adjoining Birla Mandir, in the area earmarked for religious institutions	1977	N.D.M.G.
(iii)	Sidharatha Enclave (near Sunlight Colony) in the area earmarked for residential use & neighbourhood parks and educational purposes	1976	D.D.A.
(iv)	Shopping complex in front of Jama Masjid in the area earmarked for recreational use.	1976	D.D.A.
(v)	Shopping Centre under the Defence Colony Bridge	1976	D.D.A.
3 Transport Centres-cum-Commercial Schemes:			
(i)	Transport Nagar-cum-Commercial Scheme in the north of Wazirabad Barrage Road in agricultural green belt area.	1976	Municipal Corporation of Delhi.
(ii)	Transport Nagar-cum-Commercial Scheme in Samalka village (Rural area).	1976	Do.
4	Change of land use from 'special industries' to 'institutional use' (IIT)	1976-77	D.D.A.
5 Zoning & Sub-division Regulations:			
	Certain instances of the violations of the sub-division regulations, permitting more storeys, coverage etc. against the provisions of the Master Plan were noticed. The above violations/changes were contemplated between 1975 and March 1977.	From 1975 to March 1977.	D.D.A.
6 Motia Khan & Jhandewalan Areas:			
(i)	Change of land use in Jhandewalan area from "flatted factories" to "commercial" area (about 9 acres)	1976	D.D.A.
(ii)	Change of land use from flatted factories to "residential" (area 18.5 acres) and from "truck terminal" to "residential" (7 acres) in Motia Khan area.	1976	D.D.A.

Job Oriented Higher Education in Rural Areas

*714. SHRI K. MALLANNA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have decided to give assistance to selected Colleges and Universities for making higher education job-oriented in rural areas; and

(b) if so, the details thereof, and the method adopted for selecting Universities and Colleges for the implementation of the said scheme?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b) According to the information furnished by the University Grants Commission, a scheme for restructuring first degree courses to make them more relevant to the rural environment and to the developmental needs of the community, and